

nt>

**11.10 hrs.**

**MOTION RE: PREPONING OF SUBMISSION OF  
OUTSTANDING DEMANDS TO VOTE OF  
THE HOUSE AND APPROPRIATION (NO.3)  
BILL, 2004 AND FINANCE (NO.2) BILL, 2004**

Title: Motion regarding preponing of submission of outstanding Demand to Vote of the House, Appropriation (No.3) Bill and Finance (No. 2) Bill, 2004. (Motion adopted).

MR. SPEAKER: I have got a notice of motion from Shri Ghulam Nabi Azad.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF URBAN DEVELOPMENT (SHRI GHULAM NABI AZAD): Sir, with your permission, I beg to move the following motion:

"That all the outstanding matters in connection with the Demands for Grants in respect of Budget (General) for 2004-2005 may be put to the vote of the House today the 25<sup>th</sup> of August, 2004 immediately after adoption of this motion by the House, instead of at 6 p.m. on Thursday, the 26<sup>th</sup> of August, 2004, as already decided;

That the Appropriation (No.3) Bill, 2004 may also be introduced, considered and passed by the House immediately thereafter;

That the Finance (No.2) Bill, 2004 may be taken up for consideration and passing by the House immediately at the commencement of the sitting of the House on Thursday, the 26<sup>th</sup> of August, 2004 instead of 27<sup>th</sup> and 30<sup>th</sup> August, 2004, as decided earlier."

SHRI VARKALA RADHAKRISHNAN (CHIRAYINKIL): Sir, I oppose. ...(*Interruptions*)

MR. SPEAKER: Do you oppose it?

...(*Interruptions*)

SHRI VARKALA RADHAKRISHNAN : Sir, I have to put in a word. ...(*Interruptions*)

MR. SPEAKER: Let him say at least.

...(*Interruptions*)

PROF. VIJAY KUMAR MALHOTRA (SOUTH DELHI): We also want to say something. ...(*Interruptions*)

MR. SPEAKER: You also say something.

...(*Interruptions*)

MR. SPEAKER: After he finishes, I will put the Motion to vote. Why are you worrying?

...(*Interruptions*)

MR. SPEAKER: You cannot stop him. Can you?

...(*Interruptions*)

PROF. VIJAY KUMAR MALHOTRA : They are supporting&#171; ...(*Interruptions*)

MR. SPEAKER: I cannot stop anybody. Please be brief.

...(*Interruptions*)

MR. SPEAKER: You say that you oppose this Motion.

सी रघुनाथ झा (बेतिया) : हम लोग सरकार को सपोर्ट करते हैं। वोटिंग में भी सपोर्ट करेंगे लेकिन आप लोग क्या काम कर रहे हैं? अरे! (ब्यवधान) आप लोकतंत्र के हत्यारे हैं। अरे! (ब्यवधान)

अध्यक्ष महोदय : प्लीज़ बैठिये। It is over. Prof. Malhotra, please sit down.

...(Interruptions)

MR. SPEAKER: Shri Radhakrishnan, you have opposed and it is recorded.

...(Interruptions)

MR. SPEAKER: The question is:

"That all the outstanding matters in connection with the Demands for Grants in respect of Budget (General) for 2004-2005 may be put to the vote of the House today the 25<sup>th</sup> of August, 2004 immediately after adoption of this motion by the House, instead of at 6 p.m. on Thursday, the 26<sup>th</sup> of August, 2004, as already decided;

That the Appropriation (No.3) Bill, 2004 may also be introduced, considered and passed by the House immediately thereafter;

That the Finance (No.2) Bill, 2004 may be taken up for consideration and passing by the House immediately at the commencement of the sitting of the House on Thursday, the 26<sup>th</sup> of August, 2004 instead of 27<sup>th</sup> and 30<sup>th</sup> August, 2004, as decided earlier."

*The motion was adopted.*

---